SCHEDULE I

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF ACE KETONES PRIVATE LIMITED

1.	Name Of Corporate Person	Ace Ketones Private Limited
2.	Date Of Incorporation Of Corporate Person	16/12/1998
3.	Authority Under Which Corporate Person Is Incorporated / Registered	Ministry of Corporate Affairs
4.	Corporate Identity Number Of Corporate Person	U24110TG1998PTC030695
5.	Address Of The Registered Office Of Corporate Person	Survey No.849 industrial Area, Medchal, Telangana -501401 IN
6.	Liquidation Commencement Date Of Corporate Person	05/11/2021
7.	Name, Address, Email Address, Telephone Number And The Registration Number Of The Liquidator	Beena Nayar IP Reg.No: IBBI/IPA-002/IP-N00463/2017-18/11335 Address : # 15, SBI Colony, Bagh Amberpet, Hyderabad,500013 Email id:beenanayar@rediffmail.com Mobile No. - 9849986881
8.	Last Date For Submission Of Claims	06/12/2021

Notice is hereby given that Ace Ketones Private Limited has commenced voluntary liquidation on 5th day of November, 2021.

The stakeholders of Ace Ketones Private Limited are hereby called upon to submit a proof of their claims, on or before 6th day of December, 2021 to the liquidator at the address mentioned against item 7 in prescribed form.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date : 05.11.2021
Place: Hyderabad

Beena Nayar
Regd. No. IBBI/IPA-002/ IP-N00463/ 2017-18/11335
Insolvency Professional

Beena Nayar
(Liquidator)